

(14)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/528/ (IB)/2017  
NAME OF THE PETITIONER(S) : BASF INDIA LTD  
NAME OF THE RESPONDENT(S) : MOSMETRO INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

CHITRA SRINIVAS

IRP

*Chitra*

**ORDER**

Ms Chitra Srinivas, IRP present and made her submissions in relation to the prayers mentioned in the memo filed by her. She also sought clarifications in relation to the order passed by the Hon'ble High Court of Madras on 29.4.2016 in this matter. Time is enlarged at her request for continuation of the submissions. Put up on 23.11.2017 at 10.30 A.M.

*-sd/-*  
K Anantha Padmanabha Swamy  
Member (Judicial)